

Cont Case No. 26 of 2012
IN WP(C)No. 371 of 2011

03.07.2014

HON'BLE THE CHIEF JUSTICE

Shri SP Sharma, Advocate, present for the petitioner.

Shri KS Kynjing, Senior Advocate, assisted by Shri H Kharmih, Advocate, present for the respondents.

Learned counsel for the respondents states that a Special Leave Petition against the order of which disobedience is complained and order passed in review application is pending before the Apex Court.

List after six weeks.

CHIEF JUSTICE

dev
03.07.14

Cont Case No. 15 of 2012
IN CR(P)(SH)No. 18 of 2010

03.07.2014

HON'BLE THE CHIEF JUSTICE

Shri PN Nongbri, Advocate, present for the petitioners.

Shri R Jha, Advocate, present for the respondent.

Learned counsel for the petitioners states that a Special Leave Petition against the order of which disobedience is complained is pending before the Apex Court.

List after six weeks.

CHIEF JUSTICE

dev
03.07.14